NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL,HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/575/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SURYA BALAJI STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.S. VISWAMORDS

ORDER

IRP present. CoC has recommended the continuation of the IRP as RP vide their memo dated 28.11.2017. The Adjudicating Authority appoints Shri M S Viswanathan to continue as the Resolution Professional.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc